

NATIONAL COMPANY LAW TRIBUNAL  
MUMBAI BENCH, MUMBAI

T.C.P No. 167/(MAH)/2017

CORAM: Present: SHRI B.S.V. PRAKASH KUMAR  
 MEMBER (J)

SHRI V. NALLASENAPATHY  
 MEMBER (T)

ATTENDENCE-CUM-ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF  
 THE NATIONAL COMPANY LAW TRIBUNAL ON 13.11.2017

NAME OF THE PARTIES: K.P. Mondal & Sons Ltd.  
 V/s.  
 Fourcess Engineering India Ltd.

SECTION OF THE COMPANIES ACT: I & BP Code 2016.

S. No.	NAME	DESIGNATION	SIGNATURE
1	Kunal Chheda	Advocate	Raghavwal
2	Khushboo Agarwal	for Petitioners	
3	Sudhan Arora	lawyer	Arora
4	Subhash Sataor	Representation Republkt	

ORDER

TCP NO. 167/I&BP/NCLT/MB/MAH/2017

At request of the parties, on the ground that Settlement is in progress, list  
 this matter on 8.12.2017.

**Sd/-**  
 V. NALLASENAPATHY  
 Member (Technical)

**Sd/-**  
 B.S.V. PRAKASH KUMAR  
 Member (Judicial)